

File no. 45/+F logo/ FFRC/Fortification/FSSAI-2019  
Food Safety and Standards Authority of India  
(A Statutory body under Ministry of Health and Family Welfare)  
**Regulatory Compliance Division**

Dated 13<sup>th</sup> May, 2019

To,  
Commissioners Food Safety of all States/UTs and all Central Licensing Authorities

**Subject: Modification in the existing FLRS for +F endorsement – reg**

Sir/Madam,

In suppression of FSSAI order of even number dated 3<sup>rd</sup> April 2019 on the above mentioned subject, it has been decided that the provision for endorsement of Fortified Foods (+F) in FSSAI License through online Food Licensing and Registration System (FLRS) shall be made available to those FBOs who have FSSAI License for manufacturing/processing Kind of Business in the following listed Food Product Categories:

**a) Milk**

**Food Product Category - 01 (Dairy products and analogues, excluding products of food category 2.0)**

Sub-category - 01.1 (Milk and Dairy Based drinks)

Sub-category - 01.1.1 [Milk and Buttermilk (plain)]

Sub-category - 01.1.1.1 [Milk (plain)]

**b) Rice, Wheat Flour and Maida**

**Food Product Category - 06 Cereals and cereal products, derived from cereal grains, from roots and tubers, pulses, legumes and pith or soft core of palm tree, excluding bakery wares of food category 7.0**

Sub-category - 06.1 Whole, broke, or flaked grain, including rice

Sub-category - 06.2 Flours and Starches (including soybean powder)

Sub-category - 06.2.1 Flours

**c) Salt**

**Food Product Category – 12 salts, spices, soups, sauces, salads and protein products**

Sub-category – 12.1 Salt and Salt Substitutes

Sub-category – 12.1.1 Salt (including edible common salt, iron fortified salt, iodized salt)

**d) Oil**

**Food Product Category - 02 Fats and Oils and fat emulsions**

Sub-category - 02.1 Fats and oils essentially free from water

Sub-category - 02.1.2 Vegetable oils and fats

P.T.O

2. While making application for endorsement of the fortified food in FSSAI License, FBO are also required to upload **Commodity test reports (from FSSAI notified NABL labs)** to substantiate the claim made for fortification of the food. Endorsement Certificate of Fortified foods (+F) to valid FSSAI License will be auto-generated. The process flow for the same is available on FLRS Homepage (foodlicensing.fssai.gov.in) – **1User Manual for Endorsement of Fortified products.** Further, FBOs who have already applied for endorsement of fortified products shall reapply and upload Commodity test reports against each fortified product.

3. Licensing Authorities are requested to perform random checks on the fortified food product endorsements and intimate the concerned FBO, in case of any anomaly is found during the scrutinisation.



(Parveen Jargar)

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Copy to -

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